## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 06/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: M/s. Kirloskar Pneumatic Ltd.

Between

M/s. Kirloskar Roadrailer Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. HEMANT SETHI ADVOCATE 1.

DESIGNATION

## Common Order

CSA No. 05/230-232/NCLT/MB/MAH/2017 CSA No. 06/230-232/NCLT/MB/MAH/2017 CSA No. 07/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 17.1.2017

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)